

undertakings under this Ministry will be known after their accounts have been finalised and adopted.

(b) to (e) The required information is being collected and will be placed on the Table of the Sabha.

**Sale and distribution of N.C.E.R.T. Books**

886. SHRIMATI MARGARET ALVA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) whether it is a fact that the Text Books prepared by the N.C.E.R.T. are printed and published by the Publication Division at Patiala House, New Delhi;

(b) whether it is also a fact that the system of distribution of these books to various publishers and book-sellers is defective resulting hardship to the people of Delhi;

(c) whether the publishers of Delhi have complained several times against the behaviour of the Publication Division; and

(d) if so, what action has been taken in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) No, Sir.

(b) to (d) Publications Division undertakes the sale and distribution of NCERT books. While no complaint has been received against the behaviour of the Publications Division, the Pustak Vikreta Hitkari Sangh, Delhi had pointed out last year certain difficulties, e.g., the inadequate of the number of copies supplied for sale etc. Remedial action has been taken to meet the situation.

**Reduction of rent and premium on the land allotted by the Bokaro Steel Limited**

887. SHRIMATI SAROJ KHA-  
PARDE:

SHRI LADLI MOHAN  
NIGAM:

SHRI RAMANAND YADAV:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Bokaro Steel Limited propose to reduce rents and premium on the land in the Bokaro City Centre in order to attract the business community and help the growth of City Centre; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) and (b) A Committee was constituted by the Steel Authority of India Limited in September 1978 to consider, *inter alia*, the following:—

“Fixation of premium and annual rent for allotment of developed land to outside parties both for commercial and residential purposes taking into account, cost of development of land and maintenance of services etc. of different units, namely, Bhilai Steel Plant, Rourkela Steel Plant, Durgapur Steel Plant and Bokaro Steel Plant”.

The Committee has since submitted its report and the same is under consideration of Steel Authority of India Limited.

**Take over of Kiriburu and Meghataburu mines by Bokaro Steel Plant**

888. SHRIMATI SAROJ KHA-  
PARDE:

SHRI RAMANAND YADAV:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that Kiriburu and Meghataburu mines of the NMDC have been taken over by Bokaro Steel Plant;

(b) if the answer to part (a) above be in the affirmative, what scales of